COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOs. 121, 161, 205 OF 2015

Dated: 27th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 121 OF 2015

In the matter of:-

Sasan Power Ltd. **…Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **…Respondent(s)**

Counsel for the Appellant(s)	:	Mr. J.J. Bhatt, Sr. Adv. Mr. Vishrov Mukherjee Mr. Janmali
Counsel for the Respondent(s)	:	Mr. Ramalingam for R-1 Ms. Ranjitha Ramachandran Ms. Anushree Bardhan for R-14 Mr. Rajiv Srivastava Ms. Gargi Srivastava for R- 3 to 6 Mr. G. Umapathy for R-2 Mr. Bipin Gupta Mr. Sunil Bansal for R-7 to 9 Mr. Rahul Dhawan Mr. Shailabh Tiwari for R-11 & 12 Mr. Gaurav Gupta for PSPCL

APPEAL NO. 161 OF 2015 & IA NO. 259 OF 2015

In the matter of:-

Sasan Power Ltd. **...Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s)	:	Mr. Amit Kapoor Mr. Vishrov Mukherjee
Counsel for the Respondent(s)	:	Mr. Ramalingam for R-1 Ms. Ranjitha Ramachandran Ms. Anushree Bardhan for R-10

Mr. Rajiv Srivastava
Ms. Gargi Srivastava for R- 3 to 6
Mr. G. Umapathy for R-2
Mr. Bipin Gupta
Mr. Sunil Bansal for R-11 to 13
Mr. Gaurav Gupta for PSPCL

APPEAL No. 205 of 2015

In the matter of:

Haryana Power Purchase Centre **...Appellant(s)**
Versus
Sasan Power Ltd. & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Rajiv Srivastava
Ms. Gargi Srivastava for R- 3 to 6
Mr. G. Umapathy for R-2
Mr. Bipin Gupta
Mr. Sunil Bansal for R-7 to 9

ORDER

We have heard learned counsel for the Appellant in Appeal No. 161 of 2015 for some time.

List these matters for further hearing on ***13.09.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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